

Merger of Dearness Allowances with Pay of Central Government Employees

764. SHRI PIUS TIRKEY;

SHRI SHYAM SUNDER
GUPTA;

DR. BIJOY MONDAL;

SHRI VASANT SATHE;

Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the Board of Arbitration which was appointed on the question of merger of dearness allowance with pay of the Central Government employees has given its award;

(b) if not, the reasons for delay; and

(c) by what time, the Board is likely to give its award?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) No, Sir.

(b) and (c). The Board of Arbitration has to act according to the procedure laid down for the disposals of cases referred to it. At the request of both the Official Side and the Staff Side, the Board of Arbitration has adjourned the hearing of the case, to enable them to carry on negotiations. The Government are not in a position to indicate the date by which the Board of Arbitration could be expected to give its award.

Development of Tourism in Kerala State during 1979-80

765. SHRI PIUS TIRKEY;

DR. BIJOY MANDAL;

SHRI SHYAM SUNDER
GUPTA;

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to develop tourism in the Kerala State during the year 1979-80;

(b) if so, what are the names of the places which are likely to be developed for tourism in that State; and

(c) the funds allocated for the purpose?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KASUSHIK) (a) Yes, Sir.

(b) and (c) During 1979-80 the Central Department of Tourism intends to concentrate efforts on the development of extra tourist facilities at the Kovalam Beach Resort to which destination traffic is likely to increase considerably especially in view of the development of Trivandrum as an international airport. Facilities proposed are:

(a) Construction of a Beach Service Centre at an estimated cost of Rs. 12 lakhs;

(b) Construction of a Yoga-cum-Massage Centre at an estimated cost of Rs. 8 lakhs.

Places of the tourist interest in Kerala will also be given due coverage in the publicity programme of 1979-80 through films and tourist literature.

Incentives to Jewellery Exporters

766. SHRI SHANKER SINHA VACHELA. Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the value of jewellery exported to various countries during last three years, year-wise;

(b) the names of jewellery exporters who have been replenished with gold and the quantity of gold replenished to each of them and the rates at which the gold has been given to each of them; and

(c) what further incentives have been given or are proposed to be given to jewellery exporters and whether there is any proposal to encourage small jewellers to enter this trade?